



\$~34 IN THE HIGH COURT OF DELHI AT NEW DELHI W.P.(C) 12491/2018 & CM APPL 48485/2018 **BAIJNATH SINGH**Petitioner Mr. Aman Panwar and Mr. Shivam Through: Singh Baghel, Advs. versus UNION OF INDIA & ORS.Respondents Mr. Mukul Singh, CGSC with Ms. Through: Natasha Aggarwal, Ms. Medha Sharm and Ms. Sunita Sharma, Advs. for UOI Mr. Parvinder Chauhan. SC for R-2 with Ms. Mahima Anand, Ms. Hema Sukhija and Mr. Amit Bhardwaj, Advs.

CORAM: HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV <u>ORDER</u> 24.07.2024 %

1. Learned counsel appearing on behalf of the respondent-Railway seeks some time to file the counter affidavit.

Let the same be filed within two weeks, failing which the Court shall 2. consider to pass necessary directions on the next date of hearing.

3. List on 20.08. 2024.

PURUSHAINDRA KUMAR KAURAV, J

JULY 24, 2024 p'ma

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This is a digitally signed order.

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